STATEMENT

Estimated loss in terms of Rupees and Crops, district-wise affected by recent drought in West Bengal

(Value in Rs./lakhs)

District				Aus (Autumn Rice) Value	Boro (Summer Rice) Value	Jute Value
24 Paraganas	•			298	District wise break up is not	549
Nadia .				1,031	available with the State	797
Murshida bad				566	Govt. Total estimated	766
Burdwan .				281	loss is about Rs. 12.96	110
Birbhum				30 3	crores.	N.R.
Bankura		,		34		N.R.
Midnapur				66	•	121
Hooghly .				469	- •	293
Howrah				33		41
Jalpaiguri				N.R.	Section 2	N.R.
Darjeeling				N.R.		21
Malda				254		313
West Dinajpur				356		530
Cooch-Bihar		·		N.R.	*	94
Purulia .	•	•	•	N.R.		MR.

N. F.-Not reported by the State Government.

REPORT OF WHEAT PRICES

1241. SHRI CHANDRAMOUL1 JAGARLAMUDI:

SHRI K. C. PANDA:

Will the Minister of AGRICULTURE be pleased to state :

- (a) whether it is a fact that the Agricultural Prices Commission have submitted a number of reports other than on wheat prices,
 - (b) if so, the details thereof,
- (c) whether Government intend to publish these reports; and
- (d) if the answer to part (c) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHTNDE): (a) Yes, Sir.

- (b) Besides the report on wheat, the Agricultural Prices Commission has generally been submitting reports every year on price policies for kharif cereals, sugarcane, groundnut and soyabean, cotton and Jute.
- (c) Yes, Sir. A number of Reports have already been published.
 - (d) Does not arise.

देश में नैतिक शिक्षा

1242. श्रीओ इत प्रकाश त्यागी: क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृषा करेंगे कि:

82

- (क) क्या सरकार राष्ट्रीय चरित्र निर्माण की दुष्टि से देश के सभी गैक्षणिक संस्थानों में नैतिक णिक्षा को अनिवार्य बनाने के लिये सभी राज्य सरकारों को निद्रेश देने का विचार रखती है ;
- (ख) क्या सरकार अपने नियंत्रणाधीन सभी संघ राज्य क्षेत्रों के ग्रैक्षणिक संस्थानों में नैतिक णिजा को अनिवार्य बनाने का विचार रखती है; और
- (ग) यदि नहीं, तो उसके क्या कारण # ?

एवं अध्यात्मिक महत्व की शिक्षा की शुरू करने के साधन अपनाने चाहिय। समिति की रिपोर्ट तथा शिक्षा आयोग की सिफारिर्फे राज्य सरकारों तथा संघ क्षेत्रों को उनके विचारार्थ तथा उन पर अमल करने के लिये भेज दी गई हैं, क्योंकि यह अनिवार्यतः राज्य सरकारों की जिम्मेदारी है।

1242. SHRI O. P. TYAGI: Will be Minister of EDUCATION AND

SOCIAL WELFARE be pleased to state:

- (a) whether Government propose to direct all the State Governments to make moral education compulsory in all the educational institutions in the country with a view to building national character;
- (b) whether Government propose to make moral education compulsory in the educational institutions in all the Union Territories under its control; and

<ei if not, the reasons therefor?]</pre>

शिक्षा और समाज कल्याण मंत्रालय मं Governments.] उप मंत्री (श्री डी॰ पी॰ यादव) : (क) से (ग) भारत सरकार को चरित्र निर्माण में राज्यों तथा संघ क्षेत्रों के गीक्षक संस्थानों में नतिक तथा अध्यात्मिक शिक्षा के महत्व जानकारी है। इसीलिए भारत सरकार द्वारों EDUCATION AND SOCIAL WELFARE विमन्न विशेषज्ञ निकाय नियुक्त किए गए हैं। be pleased to state: शिक्षा के विभिन्न स्तरों के लिये उपयुक्त इस विषय पर ठोम सिफारिशों करने के लिये समिति की अन्तिम बैठक 1959 में श्री श्रीप्रकाश की अध्यक्षता में हुई थी। शिक्षा आयोग ने भी सफारिश की थी कि केन्द्रीय तथा राज्य सरकारों को सभी गैक्षिक संस्थाओं में नैतिक सामाजिक

ttTHE **DEPUTY** MINISTER IN THE **MINISTRY** OF **EDUCATION AND** SOCIAL WELFARE (SHRI D. P. YADAV): (a) to (c) The Government of India is aware of the importance of character building providing for moral and spiritual instruction t[MORAL EDUCATION IN THE COUNTRY in educational institutions in the States and the Union Territories. As such various expert bodies were appointed by the Government of India. The last Committee met in 1959 under the Chairmanship of Shri Sri Prakasa to make concrete recommendations on the subject suited to the various stages of education. The Education Commission also recommended that the Central and State Governments should adopt measures to introduce education in moral, social and spiritual values in all the educational institutions. The report of the Committee and the recommendation of the Education Commission have been forwarded to the State Governments and the Union Territory Administrations for their consideration and implementation as essentially a responsibility of the State

SETTING UP OF A TEACHNOLOGICAL UNIVERSITY IN ANDHRA PRADESH 1243. SHRI BALACHANDRA

MENON: SHRI **KUMAR** RAHA: Will the Minister of

(a) whether it is a fact that Government had asked the University Grants

)•[] English translation.